

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 70 of 2014, 71 of 2014 & 72 of 2014 &  
DFR No. 119 of 2014**

**Dated: 17<sup>th</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. ... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Somiran Sharma,  
Mr. Raghav Sharkar,**

**Counsel for the Respondent (s): Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1  
Mr. Vishrov Mukherjee for R-2  
Mr. Rajat Nair and  
Mr. K.R. Sasiprabhu for R-5**

**ORDER**

Mr. Ashish Tiwari, Learned Counsel for the Respondent no. 1 undertakes to file the reply as well as Vakalatnama by tomorrow i.e. 18.02.2014 after serving copy on the other side.

Post the matter on **05.03.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/rt